

ITEM NO.6 Court 5 (Video Conferencing) SECTION IV-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 30621/2011

(Arising out of impugned final judgment and order dated 15-07-2011
in CWP No. 13218/2009 passed by the High Court Of Punjab & Haryana
At Chandigarh)

JARNAIL SINGH & ORS.

Petitioner(s)

VERSUS

LACHHMI NARAIN GUPTA & ORS.

Respondent(s)

(Report of issues involved received from Ld. Attorney General for
India in view of Hon'ble Court's order dated 18.01.2021
(with applns. for appropriate orders/directions,
clarification/direction, exemption from filing affidavit,
intervention application, intervention/impleadment, withdrawal of
case / application)

WITH

SLP(C) No. 31735/2011 (IV-B)
(IA 2/2011)

SLP(C) No. 35000/2011 (IV-B)

SLP(C) No. 2839/2012 (IX)

SLP(C) No. 5859/2012 (IX)

SLP(C) No. 5860/2012 (IX)

SLP(C) No. 4831/2012 (XV)

(I.A. Nos. 42763 & 42764/2017 -Read as I. A. Nos. 9 & 10 of 2017
IA No. 42763/2017 - DIRECTION (I.A. No. 9)
IA No. 42764/2017 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 30841/2012 (IX)

(with applns. for condonation of delay in filing/refiling / curing
the defects)

SLP(C) No. 6915/2014 (IV-B)

SLP(C) No. 23344/2014 (IV-B)

(with applns. for condonation of delay in filing/refiling / curing
the defects)

Diary No(s). 35818/2017 (XIV)

(with applns. for permission to file petition, exemption from

filing c/c of the impugned judgment)

Diary No(s). 30694/2018 (IV-C)
(with appln. for condonation of delay in filing)

SLP(C) No. 23339-23340/2014 (IV-B)
(with appln. for condonation of delay in filing)

SLP(C) No. 21343/2015 (XIV)

SLP(C) No. 14549-14550/2019 (IV-B)
(with applns. for condonation of delay in filing, permission to file lengthy list of dates)

SLP(C) No. 845/2020 (IV-C)
(with applns. for condonation of delay in filing, exemption from filing O.T.)

SLP(C) No. 33163/2014 (IV-B)
(with applns. for condonation of delay in filing/refiling / curing the defects)

SLP(C) No. 25756/2019 (IV-C)

SLP(C) No. 31191/2015 (XI)
(with Applns. For Stay, Exemption From Filing O.T., Permission To File Annexures, Permission To File Additional Documents/Facts/Annexures, Clarification/Direction, Exemption From Filing O.T.)

C.A. No. 4876-4877/2017 (XVI)
(IA 4/2016)

C.A. No. 4878-4879/2017 (XVI)

C.A. No. 4880/2017 (XVI)
(with applns. for appropriate orders/directions, permission to file additional documents/facts/annexures, clarification/direction, impleading party, intervention/impleadment, exemption from filing affidavit)

C.A. No. 4881/2017 (XVI)

C.A. No. 4882/2017 (XVI)

C.A. No. 11817/2016 (IV-C)

C.A. No. 11816/2016 (IV-C)
(with appln.for intervention application)

C.A. No. 11820/2016 (IV-C)

SLP(C) No. 31240/2016 (IV-B)

(with appln. for permission)

C.A. No. 4833/2017 (IV)

(with appln. for permission to appear and argue in person)

C.A. No. 701-704/2017 (IV-C)

(with appln. for permission to file annexures)

C.A. No. 11822-11825/2016 (IV-C)

(with appln. for permission to file annexures)

C.A. No. 11837-11840/2016 (IV-C)

C.A. No. 11842-11845/2016 (IV-C)

(with appln. for permission to file annexures)

C.A. No. 11829-11832/2016 (IV-C)

C.A. No. 11847-11850/2016 (IV-C)

C.A. No. 11828/2016 (IV-C)

CONMT.PET.(C) No. 13/2017 IN CA. No. 4562-4564/2017 (XIV-A)

(with appln. for clarification/direction)

SLP(C) No. 626/2020 (IV-C)

SLP(C) No. 28164-28167/2019 (XVII)

SLP(C) No. 851/2020 (IV-C)

CONMT.PET.(C) No. 11/2017 IN CA. No. 4562-4564/2017 (XIV-A)

C.A. No. 4562-4564/2017 (XIV-A)

(with applns. for appropriate orders/directions,
clarification/direction, intervention application,
intervention/impleadment, permission to appear and argue in person)

CONMT.PET.(C) No. 314/2016 In SLP(C) No. 4831/2012 (XV)

(with applns. for appropriate orders/directions, exemption from
filing o.t., intervention application)

C.A. No. 5247/2016 (IV-C)

(with applns. for early hearing, intervention application,
intervention/impleadment, stay application, vacating stay)

T.P.(C) No. 608-609/2017 (XVI-A)

(with appln. for stay)

SLP(C) No. 10638/2017 (XIV)

(with appln. for condonation of delay in filing)

S.L.P.(C)...CC No. 6821/2017 (IV-C)

(with appln. for condonation of delay in filing)

SLP(C) No. 18844/2017 (IV-B)

SLP(C) No. 19422-19423/2017 (IV-B)

SLP(C) No. 25191/2015 (XI)

(with applns. for exemption from filing o.t., permission to file additional documents/facts/annexures, permission to file annexures, stay application)

SLP(C) No. 33688/2015 (XI)

(with applns. for facts to be taken in to consideration for early disposal of the petition, for not to be connected with slp(c) 30621/2011, tagging/detagging, condonation of delay in filing counter affidavit, permission to appear and argue in person)

SLP(C) No. 31425/2016 (IV-B)

SLP(C) No. 17491/2017 (IV-B)

(with appln. for exemption from filing c/c of the impugned judgment)

SLP(C) No. 24681/2017 (IV-B)

(with appln. for modification)

SLP(C) No. 32944/2017 (IV-B)

(with appln. for permission)

Diary No(s). 28776/2017 (XIV)

(with applns. for exemption from filing c/c of the impugned judgment, permission to file additional documents/facts/annexures, permission to file petition)

Diary No(s). 29066/2017 (XIV)

(with applns. for exemption from filing c/c of the impugned judgment, permission to file petition)

Diary No(s). 30189/2017 (IX)

(with applns. for exemption from filing c/c of the impugned judgment, exemption from filing o.t., permission to file lengthy list of dates, permission to file petition (slp/tp/wp/..))

Diary No(s). 31145/2017 (IV-B)

(with applns. for application for permission, clarification/direction, condonation of delay in filing)

SLP(C) No. 28446-28447/2017 (IX)

(with applns. for clarification/direction, exemption from filing o.t., permission to file additional documents/facts/annexures, permission to file lengthy list of dates)

SLP(C) No. 28306/2017 (IX)

(with applns. for appropriate orders/directions,

clarification/direction, exemption from filing c/c of the impugned judgment, exemption from filing o.t., intervention application, intervention/impleadment, permission to file additional documents/facts/annexures, permission to file lengthy list of dates)

SLP(C) No. 13993-14004/2019 (IX)

SLP(C) No. 30942/2017 (IX)
(with applns. for exemption from filing c/c of the impugned judgment and exemption from filing o.t.)

Diary No(s). 33488/2017 (IX)
(with applns. for appropriate orders/directions, exemption from filing o.t., permission to file petition (SLP/TP/WP/..))

Diary No(s). 34271/2017 (IX)
(with applns. for condonation of delay in filing, exemption from filing c/c of the impugned judgment, exemption from filing o.t., permission to file petition (SLP/TP/WP/..))

Diary No(s). 34520/2017 (IX)
(with applns. for condonation of delay in filing, exemption from filing c/c of the impugned judgment, permission to file lengthy list of dates, permission to file petition (SLP/TP/WP/..))

SLP(C) No. 14105-14112/2019 (IX)
(with applns. for condonation of delay in filing, exemption from filing c/c of the impugned judgment)

Diary No(s). 35577/2017 (IX)
(with applns. for condonation of delay in filing and exemption from filing c/c of the impugned judgment, exemption from filing o.t., permission to file petition (SLP/TP/WP/..))

Diary No(s). 36305/2017 (IX)
(with applns. for condonation of delay in filing, exemption from filing o.t., permission to file petition (SLP/TP/WP/..))

Diary No(s). 36377/2017 (IX)
(with applns. for clarification/direction, condonation of delay in filing, exemption from filing c/c of the impugned judgment, permission to file additional documents/facts/annexures, permission to file lengthy list of dates, permission to file petition (SLP/TP/WP/..))

SLP(C) No. 31288/2017 (XIV)
(with appln. for permission to file additional documents/facts/annexures)

Diary No(s). 38895/2017 (IX)

SLP(C) No. 13719/2019 (IX)

(with applns. for appropriate orders/directions, clarification/direction, condonation of delay in filing, exemption from filing c/c of the impugned judgment, permission to file additional documents/facts/annexures, permission to file petition (SLP/TP/WP/..))

SLP(C) No. 13720/2019 (IX)

(with applns. for appropriate orders/directions, condonation of delay in filing, permission to file additional documents/facts/annexures, permission to file petition (SLP/TP/WP/..))

SLP(C) No. 28842/2018 (IX)

(with appln. for exemption from filing c/c of the impugned judgment)

SLP(C) No. 28844/2018 (IX)

(with appln. for exemption from filing c/c of the impugned judgment)

SLP(C) No. 13721/2019 (IX)

(with applns. for condonation of delay in filing/refiling / curing the defects, exemption from filing c/c of the impugned judgment, permission to file lengthy list of dates)

SLP(C) No. 28846/2018 (IX)

(with appln. for exemption from filing c/c of the impugned judgment)

SLP(C) No. 28847/2018 (IX)

(with appln. for exemption from filing c/c of the impugned judgment)

SLP(C) No. 28848/2018 (IX)

(with appln. for exemption from filing c/c of the impugned judgment)

SLP(C) No. 21309-21310/2019 (XIV)

Diary No(s). 28194/2019 (IV-C)

(Mr. Bhaskar Guha, Respondent-in-person, with applns. for condonation of delay in filing, permission to appear and argue in person)

Diary No(s). 34750/2018 (IV-C)

(with appln. for condonation of delay in filing)

SLP(C) No. 27951-27959/2019 (XVII)

SLP(C) No. 13974-13975/2019 (IX)

(with applns. for exemption from filing c/c of the impugned judgment, exemption from filing o.t., permission to file lengthy list of dates)

Diary No(s). 41552/2018 (IX)
(with applns. for condonation of delay in filing, exemption from filing c/c of the impugned judgment, permission to file petition (SLP/TP/WP/..))

SLP(C) No. 18925/2018 (IV-B)
(with applns. for exemption from filing o.t., permission to file additional documents/facts/annexures)

Diary No(s). 22349/2018 (IV-B)
(with applns. for condonation of delay in filing, exemption from filing c/c of the impugned judgment)

SLP(C) No. 22985/2018 (XV)

Diary No(s). 23907/2018 (IV-B)
(with applns. for condonation of delay in filing/refiling / curing the defects, exemption from filing c/c of the impugned judgment)

SLP(C) No. 27401-27402/2018 (IV-B)
(with appln. for exemption from filing c/c of the impugned judgment)

Diary No(s). 30693/2018 (IV-C)

(with applns. for condonation of delay in filing/refiling / curing the defects)

CONMT.PET.(C) No. 985/2018 in C.A. No. 5247/2016 (IV-C)
(with applns. for exemption from filing o.t.)

Diary No(s). 24594/2018 (XVI)
(with appln. for condonation of delay in filing)

SLP(C) No. 14611/2019 (IV-C)

Diary No(s). 39571/2018 (IV-C)
(with appln. for condonation of delay in filing)

SLP(C) No. 5724-5725/2019 (XIV)
(with applns. for appropriate orders/directions, appropriate orders/directions, clarification/direction, exemption from filing affidavit, intervention/impleadment, withdrawal of case / application)

SLP(C) No. 10551-10553/2019 (XVI)
(with applns. for exemption from filing c/c of the impugned judgment, exemption from filing o.t.)

SLP(C) No. 18314/2019 (IV-C)

SLP(C) No. 21364/2019 (XI-A)

SLP(C) No. 20777/2019 (XVII)

SLP(C) No. 22246/2019 (XVII)

CONMT.PET.(C) No. 1067/2019 in SLP(C) No. 30621/2011 (IV-B)
(with applns. for contempt petition, deleting the name of
petitioner/respondent)

SLP(C) No. 110-215/2020 (XVII)

(with applns. for application for substitution, condonation of
delay in filing substitution appln. and setting aside an abatement)

SLP(C) No. 26891/2019 (IV-C)

SLP(C) No. 29159/2019 (IV-C)

SLP(C) No. 29152/2019 (IV-C)

SLP(C) No. 571/2020 (IV-C)

SLP(C) No. 29150/2019 (IV-C)

W.P.(C) No. 1371/2019 (X)
(with appln. for permission)

SLP(C) No. 29234/2019 (XI-A)
(with appln. for exemption from filing c/c of the impugned
judgment)

SLP(C) No. 920/2020 (XII-A)

C.A. No. 1004/2020 (IV)
(with applns. for condonation of delay in filing, exemption from
filing o.t., intervention/impleadment)

C.A. No. 2434/2019 (IV)
(with applns. for permission, interim stay)

SLP(C) No. 1132/2018 (IV-B)
(with applns. for permission, exemption from filing c/c of the
impugned judgment)

SLP(C) No. 2395-2396/2020 (XVII)

Diary No(s). 43894/2019 (XII)
(with applns. for appropriate orders/directions, condonation of
delay in filing, permission to file additional
documents/facts/annexures)

SLP(C) No. 887/2020 (IV-B)
(with applns. for permission, exemption from filing c/c of the
impugned judgment)

SLP(C) No. 609/2020 (IV-B)
(with applns. for permission, exemption from filing c/c of the

impugned judgment)

SLP(C) No. 7332/2020 (IV-C)

SLP(C) No. 6834/2020 (IV-C)

SLP(C) No. 8066/2020 (IV-B)

(with applns. for rectification, clarification/direction, exemption from filing affidavit, permission to file synopsis and list of dates)

SLP(C) No. 8588/2020 (IV-B)

SLP(C) No. 15749/2020 (IV-B)

(with applns. for exemption from filing c/c of the impugned judgment and permission to file lengthy list of dates)

SLP(C) No. 15148/2020 (XVII)

(with applns. for exemption from filing c/c of the impugned judgment)

SLP(C) No. 639/2021 (XVII)

SLP(C) No. 3684/2021 (XVII)

CONMT.PET.(C) No. 200-201/2021 in SLP(C) No. 5724-5725/2019 (XIV)
(with appln. For EXEMPTION FROM FILING AFFIDAVIT)

CONMT.PET.(C) No. 211-212/2021 in C.A. No. 5247/2016 (IV-C)
(with appln. for exemption from filing o.t.)

W.P.(C) No. 882/2021 (X)

(with applns. for exemption from filing o.t., intervention/impleadment, stay application)

CONMT.PET.(C) No. 378-379/2021 in C.A. No. 11837-11840/2016 (IV-C)
(with appln. for exemption from filing o.t.)

Date : 05-10-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE B.R. GAVAI

For the parties :

M/S. S.M. Jadhav And Company, AOR

- UOI** Mr. K.K.Venugopal LD AG
Mr.Tushar Mehta SG
Ms.Madhvi Divan Ld ASG
Mr. Balbir Singh LD ASG
Mr.Sanjay Jain Ld Asg
Mr.R.Balasubramanium Sr Adv
Mr. M.K.Maroria AOR
Mr. Rajesh Ranjan l Adv
Mr. Shyam Gopal Adv
Ms. Shradha Deshmukh Adv
Ms. Chinmayee Channdra Adv
Mr. Apoorv Kurup Adv
Mr. Siddhant Kohli Adv
Mr.Shyam Gopal Adv.
Mr.Ankur Talwar Adv.
Mr.Suhasini Sen Adv.
Mr.Apoorva Koorup Adv.
Mr. A. K. Sharma AOR
- Mr. K. N. Rai, AOR
- 6.19,6.20, 6.21** Mr.Avneesh Arputham, AOR
M/s. Arputham Aruna And Co, AOR
- 6.97** Mr. Manish Kumar, AOR
- Mr. Arvind S. Avhad, AOR
- 6.84** Mr.Pratik R. Bombarde, AOR
Mr.Suraj Kumar,Adv
Mr.Devendra Singh, Adv
Mr.Ajay Singh,Adv
- 6.57** Mr.Pratik R. Bombarde, AOR
Mr.Pradeep S. Wathore, Adv
Mr.Devendra Kumar, Adv
Mr. Abhishek Kumar,Adv
- 6.63** Dr. K.S. Chauhan, Adv
Mr. Ajit Kumar Ekka, AOR
Mr. Murari Lal, Adv
Mr. R.S.M. Kalky, Adv
Mr. Ajit Kumar, Adv
- 6, 6.6, 6.21 & 6.99** Dr. K.S. Chauhan, AOR
Mr. Sunil Kumar, Adv
Mr. Ajit Kumar, Adv
Mr. Ramesh Kumar, Adv
Mr. Sumit Kishore, Adv
Mr. Murari Lal, Adv

Mr. Mohan Pandey, AOR
Mr. Satya Mitra, AOR

6.21 Mr. P.S. Patwalia, Sr. Adv.
Mr. Abhinav Mukerji, AOR
Ms. Pratishtha Vij, Adv.
Mrs. Bihu Sharma, Adv.
Mr. Akshay C. Shrivastava, Adv.

Mr. Sunil Fernandes, AOR

Mr. Raj Bahadur Yadav, AOR

Ms. Prerna Mehta, AOR

6.129 Ms. Shreyas Gacche, Adv
Ms. Swati Vaibhav, AOR

6.115 Mr. Vikramjit Banerjee, Ld. ASG
Mr. Akshay Amritanshu, Adv
Mr. Ankur Talwar, Adv
Mr. Siddharth Kohali, Adv
Ms. Apoorva Kurup, Adv
Mr. GS Makker, AOR

6.69, 6.72, 6.73, 6.74,
6.75, 6.77, 6.78 and 6.79

Dr. Gunratan Sadavarte Adv.
Mr. Raj Singh Rana AOR
Mr. Pankaj Kumar Singh, Adv.
Mr. Pawan Kumar Shukla, Adv.
Mr. Kamal Kumar Pandey Adv

6.85 Mr. Pankaj Kumar Singh Adv.
Mr. Pawan Kumar Shukla, Adv.
Mr. Kamal Kumar Pandey Adv.
Mr. Makrand Pratap Singh Adv.
Mr. Satpal Singh AOR

Mr. Chandra Bhushan Prasad, AOR
Dr. Dinesh Rattan Bhardwaj, AOR

6.36 & 6.41 Ms. Kiran Suri, Sr. Adv.
Mr. S.J. Amith, Adv
Mr. Krishna Kumar, Adv
Dr. (Mrs.) Vipin Gupta, AOR

Mr. Som Raj Choudhury, AOR
Mr. Ashok K. Mahajan, AOR

6.21, 6.127, 6.41 & 6.43

Dr. Rajeev Dhavan, Sr. Adv.
Ms. Meenakshi Arora, Sr. Adv.
Mr. Kumar Parimal, Adv.
Mr. Aniruddha P. Mayee, AOR

Dr. Menaka Gurusamy, Sr., Adv.,
Mr. Prashant R. Dahat, Ad
Mr. Sangharaj D. Rupwate, Adv.,
Mr. Vijay Nirbhavane, Adv.,
Mr. Akash Moon, Adv.,
Ms. Smita Kamble, Adv.,
Ms. Shraddha Vavhal, Adv.,
Mr. Yash S Vijay, Adv.,
Ms. Rayavarapu Aishwarya Devi, Adv.,
Mr. Puneet Yadav., Adv.,
Mr. Sourabh Gupta, Adv.,

6.76

Dr. Menaka Gurusamy, Sr., Adv.
Mr. Prashant R. Dahat, Adv.
Mr. Sangharaj D. Rupwate, Adv.
Mr. Vijay Nirbhavane, Adv.
Mr. Akash Moon, Adv.
Ms. Smita Kamble, Adv.
Ms. Shraddha Vavhal, Adv.
Mr. Yash S Vijay, Adv.
Ms. Rayavarapu Aishwarya Devi, Adv.
Mr. Puneet Yadav., Adv.
Mr. Sourabh Gupta, Adv.
Mr. T. R. B. Sivakumar, AOR

Mr. M. Vijaya Bhaskar, AOR

6.124, 6.125

Mr. R. D. Agrawala, Sr. Adv.
Mr. Pradeep Kumar Mathur (AOR)
Mr. Sameer Agrawal, Adv.
Mr. Chiranjeev Johri, Adv.

6.32

Mr. Ranjit Kumar, Sr. Adv
Mr. Manoj Gorkela, Adv.
Ms. Apurva, Adv
M/S. Gorkela Law Office, AOR

6.30

Mr. Krishnan Venugopal, Sr. Adv.
Mr. Shivendra Singh, Adv

- 6.31 Mr. Nidhesh Gupta, Sr. Adv
Mr. Manoj Gorkela, Adv.
Ms. Apurva, Adv
Ms. Priyal Suryavanshi, Adv
M/s Gorkela Law Office, (AOR).
- 6.36, 6.40 & 6.41 Mr. Rana Mukherjee, Sr. Adv
Mr. Shuvodeep Roj, AOR
Ms. Kanika Sharma, Adv.
Mr. Ishaan Borthakaur, Adv

Ms. Ruchi Kohli, AOR
- 6.19, 6.21, 6.22 Mr. Deepak Jain, Adv.
Ms. Jaspreet Aulakh
Mr. Tanpreet Gulati, Adv.
Ms. A. Sumathi, AOR

Mrs. Anil Katiyar, Aor
Mr. B. Krishna Prasad, AOR
Mr. Shantanu Krishna, AOR
- 6
- Mr. Sanjay Jain Ld ASG
Mr. R. Bala, Sr. Adv
Mr. Chinmayee Chandra, Adv
Mr. Apoorva Kurup, Adv
Mr. Ankur Talwar, Adv.
Mr. Siddhant Kohli, Adv.
Ms. Shradha Deshmukh, Adv
Ms. Rajan Kumar Chourasia, Adv
Mr. Amrish Kumar, AOR
Mr. B.V. Balaram Das, AOR
- 6.61 and 6.66 Mr. Rajeev Dhavan, Sr Adv
Mr. Atul Yeshwant Chitale, Sr Adv
Ms. Tanvi Kakar, Adv
Mr. Ansh Pandey, Adv
Mr. Atulesh Kumar, AOR
- 6.43 Mr. Saurabh Mishra, AAG
Mr. Mrinal Elker Mazumdar, AOR
Mr. Vansaja Shukla, Adv
Mr. Manish Yadav, Adv
Mr. Anuradha Mishra, Adv

Mr. Gaurav Kejriwal, AOR

6,6.1 ,6.3, 6.4,6.5,6 .7,
6.8, 6.11, 6.27

Ms. Priya Hingorani, Sr. Adv
Mr. Chandra Bhushan Prasad, AOR
Mr. Kripa Shankar Prasad, Adv

Mr. B. Krishna Prasad, AOR
Mr. Abhay Kumar, AOR
Mr. R. C. Kaushik, AOR
Mr. Yadav Narender Singh, AOR

6

Mr.Pradeep Aggarwal, Adv
Mr. Lal Pratap Singh, Adv
Mr. Umesh Pratap Singh, Adv
Mr. Arjun Aggarwal, Adv
Mr. Bhaskar Aditya, Adv
Mr. Vishal Singh, Adv
Ms. N. Annapoorani, AOR

6.57

Mr.Ravindra Keshavrao Adsure, AOR
Mr.Sidheshwar Namdev Biradar, Adv.
Mr.Yash Prashant Sonavane, Adv.
Mr.Yogesh Ramesh Joshi, Adv.

Mr. M. Vijaya Bhaskar, AOR

6.57, 6.59, 6.60, 6.62, 6.63,
6.64, 6.65, 6.67

Mr. Rajeev Dhavan, Sr. Adv.
Mr. Atul Yeshwant Chitale, Sr. Adv.
Ms. Tanvi Kakar, Adv
Mr. Ansh Pandey, Adv
Mrs. Suchitra Atul Chitale, AOR

6.116

Mrs. Nalini Chidambaram, Sr. Adv.

Mr. Vikas Mehta, AOR
Mr. Adith Nair, Adv.

Ms. Amita Singh Kalkal, AOR

6.124, 6.125

Dr.Sukhdev Sharma,Adv
Dr. Shivani,Adv
Mr.J.B.Mudgil,Adv

Mr. Rameshwar Prasad Goyal, AOR

Mr. K. N. Rai, AOR
Mrs. K. Sarada Devi, AOR
Ms. Anagha S. Desai, AOR
Mr. Gurmeet Singh Makker, AOR

- Mr. Raj Bahadur Yadav, AOR
Mr. Abhinav Mukerji, AOR
Mr. Gaurav Agrawal, AOR
Mr. Sandeep Devashish Das, AOR
Mr. Samir Ali Khan, AOR
- 6.18 and 6.49 Mr. Vinod Diwakar, AAG (State of U.P.)
Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR
- 6.41 Mr. Basant Kumar Choudhary, Sr. Adv
Mr. Dinesh Dwivedi, Sr. Adv
Mr. Chandan Kumar, Adv
Mr. P. Soma Sundaram, AOR
- Mr. B. Sridhar, AOR
- Mr. Arvind Kumar Sharma, AOR
- 6.43 Mr. Rakesh Dwivedi, Sr Adv
Mr. Suyash Mohan Guru, Adv
Mr. Amol Shrivasta, Adv
Mr. Vardhman Kaushik, Adv
Mrs. Lalita Kaushik, AOR
- 6.86 Ms. Uttara Babbar, AOR
Mr. Manan Bansal, Adv
- Mr. Mukesh Kumar Maroria, AOR
- SLP 21309-21310/19 Mr Ankur Chibber, Adv
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UPON hearing the counsel the Court made the following
O R D E R

List tomorrow i.e. 06.10.2021 as part-heard.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master